

- (xlii) (a) Annual Report and Accounts of the Siri Institute for the Mentally Handicapped, Kakinada, East Godavari District, Andhra Pradesh, for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5301/17/21]

I. Notifications of the Ministry of Education

II. Reports and Accounts of various IITs for various years and related papers

III. Reports and Accounts of various IIMs for various years and related papers

IV. Reports and Accounts of various educational Institutes and Universities for various years and related papers

शिक्षा मंत्रालय में राज्य मंत्री(डा. सुभाष सरकार): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- I. (i) A copy(in English and Hindi)of the Ministry of Education(Department of Higher Education)Notification No. AICTE/P&AP/Engg. Discipline/2021, dated the 14th October, 2021, notifying Addendum Notification to All India Council for Technical Education Regulations(Major/Core Branch of Engineering/Technology and their relevant/appropriate course leading to degree in Engineering/Technology), 2017, for recruitment to teaching positions under Section 24 of the All India Council for Technical Education Act, 1987.

[Placed in Library. See No. LT-5258/17/21]

- (ii) A copy each(in English and Hindi)of the following Notifications of the Ministry of Education(Department of Higher Education), under Section 48 of the Indian Institutes of Information Technology(Public—Private Partnership)Act, 2017:-

- (1) S.O. 4604(E), dated the 6th November, 2021, publishing the B.Tech Programme Ordinances of the Indian Institute of Information Technology, Agartala.
- (2) S.O. 4605(E), dated the 6th November, 2021, publishing Ordinances of the Indian Institute of Information Technology, Bhagalpur.
- (3) S.O. 4727(E), dated the 15th November, 2021, publishing the B.Tech Programme Ordinances of the Indian Institute of Information Technology, Bhopal.

(4) S.O. 4728(E), dated the 15th November, 2021, publishing the Ordinances of the Indian Institute of Information Technology, Surat.

[Placed in Library. For (1) to (4) See No. LT-5226/17/21]

(iii) A copy (in English and Hindi) of the Ministry of Education (Department of Higher Education) Notification No. 1-10/2020 (DEB-I), dated the 1st July, 2021, publishing the University Grants Commission (Open and Distance Learning Programmes and Online Programmes) (Amendment) Regulations, 2021, under Section 28 of the University Grants Commission Act, 1956.

[Placed in Library. See No. LT-5027/17/21]

II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 28 and sub-section (3) of Section 37 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017:-

(i) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Kalyani, West Bengal, for the year 2017-18.

(b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Kalyani, West Bengal, for the year 2017-18, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5256/17/21]

(ii) (a) Annual Report of the Indian Institute of Information Technology (IIIT), Kalyani, West Bengal, for the year 2018-19.

(b) Annual Accounts of the Indian Institute of Information Technology (IIIT), Kalyani, West Bengal, for the year 2018-19, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5256/17/21]

(iii) (a) Annual Report and Accounts of the Indian Institute of Information Technology (IIIT), Ranchi, Jharkhand, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5252/17/21]

(iv)(a) Annual Report and Accounts of the Indian Institute of Information Technology(IIT), Tiruchirappalli, Tamil Nadu, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5257/17/21]

(v)(a) Annual Report and Accounts of the Indian Institute of Information Technology(IIT), Kota, Rajasthan, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5254/17/21]

(vi)(a) Annual Report and Accounts of the Indian Institute of Information Technology(IIT), Nagpur, Maharashtra, for the year 2019-20, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5255/17/21]

(vii)(a) Annual Report of the Indian Institute of Information Technology(IIT), Guwahati, Assam, for the year 2020-21.

(b) Annual Accounts of the Indian Institute of Information Technology(IIT), Guwahati, Assam, for the year 2020-21, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(2) Statements(in English and Hindi)giving reasons for the delay in laying the papers mentioned at(1)(i)(a)to(vi)(a)above.

[Placed in Library. See No. LT-5241/17/21]

III. (1) A copy each(in English and Hindi)of the following papers, under sub-section(4)of Section 28 and sub-section(5)of Section 23 of the Indian Institute of Management Act, 2017:—

(i) (a) Annual Report and Accounts of the Indian Institute of Management(IIM), Udaipur, Rajasthan for the year 2020-21, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. LT-5238/17/21]